

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 153/2016  
RT CA (CAA) No. 111/Chd/CHD/2017**

In the matter of scheme of amalgamation between:

AKJ Portfolios Pvt. Ltd. & others .....Petitioners/Transferor Cos.

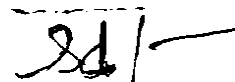
**AND**

Essix Biosciences Ltd. ....Petitioner/Transferee Co.

Present: - Mr. Atul V. Sood and Mr. Vikas Garg, Advocates for the  
petitioner-companies.

Mr. D.K. Singh, Official Liquidator, Chandigarh on behalf of  
Regional Director.

The counsel for the petitioner submits that report from the  
Regional Director is yet to be received. The Official Liquidator shall file  
the report of Regional Director by the next date. List the matter on  
24.05.2017.



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(Justice R.P. Nagrath)  
Member (Judicial)

May 04, 2017

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